

41

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Application 76 & 5 Ors. / (MAH) / 2017

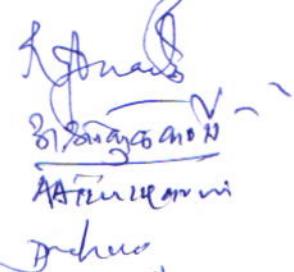
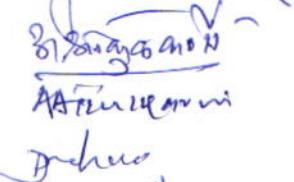
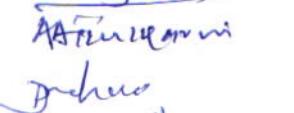
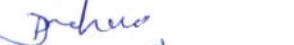
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: M/s. Phadnis Infrastructure Ltd.

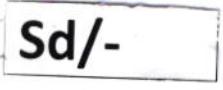
SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Amantwas R.G.	Applicant	
2.	Anil shrikishna kulkarni	Applicant	
3.	Mrs. Aarti Anil kulkarni	Applicant	
4.	teetale Pramod monarir	Applicant	

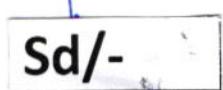
ORDER

Application 76 & 5 Ors./73(4) /NCLT/MB/MAH/2017

List this matter on 13.10.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)